

increase in wages, variable dearness allowance, ex-gratia payment, cost of stores, power rates, interest and depreciation.

(c) Steps are being taken to effect economies wherever possible and to increase the productivity.

(d) No Sir.

Codes for the Army, Navy and Air Force

5712. SHRI C. K. JAFFER SHARIEF:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Army, Navy and Air Force are governed under Separate codes;

(b) if so, whether Government propose to have these three services under a uniform code; and

(c) if so, what are the details thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir. The Army Act, 1950, the Air Force Act, 1950, and the Navy Act, 1957, respectively.

(b) Yes, Sir. A draft Unified Code has been compiled and is under scrutiny in consultation with the three Services HQ.

(c) The draft Unified Code has 242 Sections dealing broadly with 'conditions of service', 'offences', 'punishments', 'courts-martial', 'disposal of private property of deceased, deserters or missing persons', 'Inquiries', 'Judiciary of the Armed Forces' and 'power to make regulations'.

Diversion of Routes of National Highways

5713. SHRI SURYA NARAYAN SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are considering the proposal for diversion of

routes of National Highways in order to cover more areas specially backward areas, which have not been covered by any Highways;

(b) if so, whether Government also propose to consider the diversion of National Highway at present passing through M.P. upto Allahabad from Ambikapur via District Sidhi of the State and then to Allahabad;

(c) if so, whether the diversion of route of this Highway will serve twin purpose, covering backward District of Sidhi and shortening the distance upto Allahabad by about 150 KM; and

(d) if so, reaction thereto?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir.

(b) to (d). Do not arise.

नियंत्रित कपड़े के उत्पादन में कच्चे रंग के प्रयोग का निबंध

5714. श्री राम सागर: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने नियंत्रित कपड़े का उत्पादन करने वाली कपड़ा मिलों द्वारा कच्चे रंग का प्रयोग किये जाने का निबंध करने के लिए कोई उपाय किये हैं; और

(ख) क्या सरकार ने कपड़े पर अधिकतम मूल्य के साथ-साथ न्यूनतम मूल्य दशानि की पद्धति चालू रखने का दृढ़ निश्चय कर लिया है।

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती शारदा शर्मा) : (क) कन्दोल का कपड़ा बनाने वाली किसी भी मिल को सीधे ही रंग (कच्चा रंग) का उपयोग करने की अनुमति नहीं है।

(ख) कपड़े पर न्यूनतम तथा अधिकतम मूल्यों की मुहर लगाने की कोई आवश्यकता